NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/14/2017

NAME OF THE PETITIONER(S)

: J.M SHAMMIMUDDIN

NAME OF THE RESPONDENT(S)

: PRINTS INDIA PRIVATE LIMITED

UNDER SECTION

:241/242 of companies act 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

B-progaduegh.

ORDER

Representing counsel on behalf of petitioner present and prayed for time to make submissions regarding the settlement talks stating that the counsel on record could not attend before the Tribunal due to personal inconvenience. No representation on behalf of the respondents. Time is enlarged at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN) Member(Technical)

-501-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)